## Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## **Minutes of NC-V meeting held on 16.05.2013**

The meeting No.07/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 16.05.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Dy. Director	R.O. TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.07/AM-14 dated 16.05.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

Case No.:6/51/84-ALC3/2012	Party Name: BHARAT TISSUS PVT. LTD	Meet No/Date:7/84-ALC3/2013 16.05.2013	Status: Rejected
HQ File :01/84/050/00481/AM13/	RLA File: 07/24/040/00483/AM13/	Lic.No/Date:0710093699 13.02.2013	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFTs letter dated 10.04.2013 so far. In view of above, the

Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.

Case No.:1/7/84-ALC3/2013		16.07.2012	Status: Approved
HQ File :01/84/050/00019/AM14/		Lic.No/Date:0910055389 14.03.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee did not agree with the description of the import item i.e. Human hair unworked, whether or not washed or scoured. The Committee decided to make suitable amendment in the description of import item and agreed to give 23% wastage. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Human hair, dressed, thinned, bleached or other-wise worked.	3000 Kgs.	Human hair, unworked, not washed & not scoured	3690 Kgs. (including 23% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/7/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	1,605,2012	Status: Approved
HQ File :01/84/050/00023/AM14/	RLA File :07/24/040/00521/AM13/	Lic.No/Date:0710094270 14.03.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No. **Export Product Export** Import item Quantity

			Quantity		allowed
	1.	Men's/Ladies Shorts made of	4300 Nos.	100% Cotton yarn dyed	8256 Sq.
3		100% Cotton yarn dyed fabric,		fabric, GSM-195 (Tolerance	meter
		GSM-195 (Tolerance plus or		plus or minus 10%)	
		minus 10%), Style No. 547315			
	2.	Men's/Ladies Trouser made of	4760 Nos.	98% Cotton 2% spandex	10,710 Sq.
		98% Cotton 2% spandex		denim fabric, GSM-339	meter (@
		denim fabric, GSM-339		(Tolerance plus or minus	2.25 Sq.
		(Tolerance plus or minus 10%),		10%)	meter per
		Style No. 33903313			piece)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:6/7	/84-ALC3/2013 Par	ırty Nam	e: ARVIND LI	MITED	Meet No. 16.05.201		84-ALC3/2013	Status: Approved
HQ File :01/84	4/050/00024/AM14/	LA File :	08/24/040/0045	1/AM13/	Lic.No/D 15.03.201		119462	
	The Committee considered the this case. Accordingly, Combelow:-		1 0	•		1 1		_
S.No.	Export Product		Export Quantity	Import iter	n		Quantity allowed	
1.	Grey fabric made from Polyester spun fibre &		60,000 Kgs.	Relevant (Polyester	manmade Spun fibre	fibre	53,520 Kgs.	
	Nylon multifilament yarn			Relevant (Nylon Mu	manmade ultifilament ya	yarn rn)	12,600 Kgs.	

Case No.:7/7/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/84-ALC3/2013 16.05.2013	Status: Deferred
HQ File :01/84/050/00025/AM14/	RLA File :03/95/040/00937/AM13/	Lic.No/Date:0310728788 19.03.2013	Defer Date: 13.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 13.06.2013.

	-	16050010	Status: Approved
HQ File :01/84/050/00027/AM14/		Lic.No/Date:0310728830 20.03.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Article made of non-woven fabric	21,919 Kgs.	Polyester Staple fibre	26,742 Kgs.
	(Polyester) namely filter bags of			(including 22%
	Polyester non woven fabric			wastage)
	(24804 Nos.) (Net content-			
	Polyester staple fibre:21,919			
	Kgs.)			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/7/84-ALC3/2013	-	Meet No/Date:7/84-ALC3/2013 16.05.2013	Status: Deferred
HQ File :01/84/050/00020/AM14/	RLA File :30/24/040/00062/AM13/	Lic.No/Date:3010093062	Defer Date:

Ш		01.01.2015
<u>´</u>	7	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant
		firm has not given the measurement chart, CAD/CAM and stage-wise of export product in support of their proposal.
		Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above
		information/details for consideration of the proposal. The case stands for re-listing on 13.06.2013.

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		1 3	Meet No/Date:7/84-ALC3/2013 16.05.2013	Status: Deferred
Q	HQ File :01/84/050/00021/AM14/			Defer Date: 13.06.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given the measurement chart, CAD/CAM and sketch of each export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 13.06.2013.

Case No.:4/7/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	1,605,2012	Status: Approved
HQ File :01/84/050/00022/AM14/	RLA File :07/24/040/00004/AM14/	Lic.No/Date:0710094688 05.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Gents Half Sleeve Shirt made of	2000 Nos.	60% Cotton 40% Polyester	5120 Sq.
	60% Cotton 40% Polyester		yarn dyed fabric, GSM-102	meter
	yarn dyed fabric, GSM-102		(Tolerance plus or minus	
	(Tolerance plus or minus 10%),		10%)	

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	Style No. MVS0000650			
2.	Men's Shirt (Full Sleeve) made	18,285	60% Cotton 40% Polyester	59,243 Sq.
	of 60% Cotton 40% Polyester	Nos.	yarn dyed fabric, GSM-102	meter
	yarn dyed fabric, GSM-102		(Tolerance plus or minus	
	(Tolerance plus or minus 10%),		10%)	
	Style No. MVS0000640			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	1 -	16.07.2012	Status: Approved
HQ File :01/84/050/00031/AM14/		Lic.No/Date:0510351678 15.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Infant Romper in 100% Cotton	10,810	100% Cotton Corduroy	10,795 Sq.
	Corduroy 21W printed woven	Nos.	21W printed woven fabric,	meter
	fabric, GSM-151+/-10%, Style		GSM-151+/-10%	

	No. 673784/713791			
2.	Girls Shirt (Full Sleeve) in 100% Cotton yarn dyed woven double face fabric, GSM-105+/-10%, Style No. 682621/717414	l ′	100% Cotton yarn dyed woven double face fabric, GSM-105+/-10%	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:8/7/84-ALC3/2013	Party Name: ACHIEVER CREATIONS PVT. LTD.	Status: Deferred
11	HQ File :01/84/050/00026/AM14/		Defer Date: 06.06.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.06.2013.

Case No.:10/7/84-ALC3/2013	Party Name: NASER BALI (GLOVES) PVT. LTD.	1.605.2012	Status: Approved
HQ File :01/84/050/00028/AM14/	RLA File :04/24/040/00011/AM14/	Lic.No/Date:0410145242 17.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Golf Gloves made of	42,864	Relevant fabrics (various fabrics of	2529 Sq.
	knitted fabric (base) with	Nos.	knitted/polyester/ poly-urethane/	meter
	Poly Urethane		polyamide/ polyolefin	
	impregnated (on top),		Relevant fabric (Twill 100%	772 Sq.

	knitted nylon, knitted Poly	Polyester	meter
12	Propylene and knitted	Relevant fabric (94% Nylon + 6%	686 Sq.
	lycra.	Spandex	meter
		Relevant fabric (100% nylon stretch	514 Sq.
		fabric)	meter
		Gripping material (Poly-urethane	482 Meter
		based material)	
		Binding self adhesive tapes	34,291 Meter
		Elastic Tapes (woven/non-woven)	12,859 Meter
		Logo (Rubberized/ Embroidered)	43,292 Nos.
		Snap Fasteners (Metallic/ Non-	43,292 Set
		metallic)	
		Velcro (Hook & Loop)	1299 Meter
		Packing material (Plastic Envelope)	43,292 Nos.
	The R.A. shall be advised to take necessary act	tion subject to compliance of other usual condit	tions.

Case I	No.:11/7/84-ALC3/2013	Party Name: NASER BALI (GLOVES) PVT. LTD.	Meet No/Date:7/84-ALC3/2013 16.05.2013	Status: Approved
HQ Fil	ile :01/84/050/00029/AM14/		Lic.No/Date:0410145246 17.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Golf Gloves made of	45,660	Relevant fabrics (various fabrics of	2694 Sq.
	knitted fabric (base) with	Nos.	knitted/polyester/ poly-urethane/	meter
	Poly Urethane		polyamide/ polyolefin	

	impregnated (on top),	Relevant fabric (Twill 100%	822 Sq.		
13	knitted nylon, knitted Poly	Polyester	meter		
	Propylene and knitted	Relevant fabric (94% Nylon + 6%	731 Sq.		
	lycra.	Spandex	meter		
		Relevant fabric (100% nylon stretch	548 Sq.		
		fabric)	meter		
		Binding self adhesive tapes	36,528 Meter		
		Elastic Tapes (woven/non-woven)	13,698 Meter		
		Logo (Rubberized/ Embroidered)	46,116 Nos.		
		Snap Fasteners (Metallic/ Non-	23,058 Set		
		metallic)			
		Velcro (Hook & Loop)	1383 Meter		
		Packing material (Plastic Envelope)	23,058 Nos.		
The F	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

	Party Name: MITTAL POLYPACKS	Meet No/Date:7/84-ALC3/2013	Status:
	PVT.LTD.	16.05.2013	Approved
HQ File :01/84/050/00030/AM14/	RLA File :02/24/040/00163/AM13/	Lic.No/Date:0210188917 23.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	PP woven sacks with liner (Liner made of LLDPE)	90,000 Kgs.	LLDPE	94,500 Kgs. (including 5% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## **MANUAL AGENDA CASE**

(15)

Case No.84	M/s Elegant Overseas, Gurgaon			
NC 07/AM-14, dt. 16.05.2013	File No.01/84/50/277/AM-13/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0510335122 dated				
18.09.2012.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Readymade Garment – Ladies knitted	75,000	Cotton/Nylon/ Greige	33,160 Sq. meter
	lace top, content: Shell- Rayon, Lace-	Nos.	Lace fabric	
	Cotton/Nylon/Rayon			
2.	Readymade Garment – Ladies knitted	1,00,000	Rayon/Lurex Greige	1,01,000 Nos.
	lace overlay tank top, content: Shell-	Nos.	Lace pattern form	(including 1%
	Cotton/Modal, Lace- Rayon/Lurex			wastage)
3.	Readymade Garment – Ladies knitted	1,00,000	Cotton Greige Lace	1,01,000 Set
	lace front top, content: Shell-	Nos.	pattern form, one	(including 1%
	Cotton/Modal, Lace- Cotton		front + two sleeves	wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.85	M/s Niyaz Apparels, Chennai
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NC 07/AM-14, dt. 16.05.2013	File No.01/84/162/317/AM-13/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0410021175 dated				
14.12.2001.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFTs letter dated 02.04.2013 so far. In view of above, the Committee was unable to finalise the norms and decided to maintain status quo in this case.

(17)

Case No.86	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi		
NC 07/AM-14, dt. 16.05.2013	File No.01/84/50/415/AM-13/DES-V		
Ratification of input output norms against Advance Authorization No.0510342519 dated 04.01.2013.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 30.05.2013.

(18)

Case No.87	M/s Orient Craft Ltd., Gurgaon		
NC 07/AM-14, dt. 16.05.2013	File No.01/84/171/22/AM-14/DES-V		
Fixation of ad-hoc norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Hand Quilted coverlet made of	228 Nos.	100% Linen grey	10.65 Sq.
	100% Linen grey unwashed woven		unwashed woven fabric,	meter per
	fabric, GSM-180+/-10%, Size-		GSM-180+/-10%,	piece
	96"X96", Style Name: Hand		width-125"	

	quilted coverlet			
2.	Hand Quilted coverlet made of 100% Linen grey unwashed woven fabric, GSM-180+/-10%, Size-114"X96", Style Name: Hand quilted coverlet	228 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%, width-125"	12.21 Sq. meter per piece
3.	Hand Quilted Sham made of 100% Linen grey unwashed woven fabric, GSM-180+/-10%, Size-20"X26", Style Name: Hand quilted Sham	240 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%, width-125"	1.83 Sq. meter per piece
4.	Hand Quilted Sham made of 100% Linen grey unwashed woven fabric, GSM-180+/-10%, Size-26"X26", Style Name: Hand quilted Sham	192 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%, width-125"	2.19 Sq. meter per piece
5.	Hand Quilted Sham made of 100% Linen grey unwashed woven fabric, GSM-180+/-10%, Size-20"X34", Style Name: Hand quilted Sham	224 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%, width-125"	2.26 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

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	Case No.88	M/s Orient Craft Ltd., Gurgaon
	NC 07/AM-14, dt. 16.05.2013	File No.01/84/171/19/AM-14/DES-V
	Fixation of ad-hoc norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Frayededge Napkin made of 100% Linen woven fabric, GSM-180+/-10%, Size-6"X6", Style Name: Frayededge Napkin	9652 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	0.05 Sq. meter per piece
2.	Frayededge Napkin made of 100% Linen woven fabric, GSM-180+/-10%, Size-22"X22", Style Name: Frayededge Napkin	9864 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	0.40 Sq. meter per piece
3.	Frayededge Placemat made of 100% Linen woven fabric, GSM-180+/-10%, Size-15"X20", Style Name: Frayededge Placemat	9288 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	0.31 Sq. meter per piece
4.	Frayededge Runner made of 100% Linen woven fabric, GSM-180+/- 10%, Size-16"X108", Style Name: Frayededge Runner	2350 Nos.	100% Linen woven fabric, GSM-180+/-10%, width-100"	1.53 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.89	M/s Orient Craft Ltd., Gurgaon
NC 07/AM-14, dt. 16.05.2013	File No.01/84/171/21/AM-14/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510336494 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Varsity Jersey Duvet made of 60%	400 Nos.	60% Cotton 40%	10.07 Sq.
	Cotton 40% Polyester knitted yarn		Polyester knitted yarn	meter per
	dyed fleece fabric, GSM-280+/-		dyed fleece fabric,	piece
	10%, Size-70"X86", Style Name:		GSM-280+/-10%,	
	Varsity Duvet		width-78"	
2.	Varsity Jersey Duvet made of 60%	400 Nos.	60% Cotton 40%	12.13 Sq.
	Cotton 40% Polyester knitted yarn		Polyester knitted yarn	meter per
	dyed fleece fabric, GSM-280+/-		dyed fleece fabric,	piece
	10%, Size-86"X86", Style Name:		GSM-280+/-10%,	
	Varsity Duvet		width-94"	
3.	Varsity Jersey Sham made of 60%	400 Nos.	60% Cotton 40%	1.19 Sq.
	Cotton 40% Polyester knitted yarn		Polyester knitted yarn	meter per
	dyed fleece fabric, GSM-280+/-		dyed fleece fabric,	piece
	10%, Size-20"X26", Style Name:		GSM-280+/-10%,	
	Varsity Sham		width-94"	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

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	Case No.90	M/s Orient Craft Ltd., Gurgaon
	NC 07/AM-14, dt. 16.05.2013	File No.01/84/171/20/AM-14/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510314445 dated 13.01.2012.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Cocon Quilt made of front 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, Size-290X150 CM, Style Name: Cocon Quilt		82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, width-54"	•

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.91	M/s Apsara Silk, Bangalore
NC 07/AM-14, dt. 16.05.2013	File No.01/84/50/259/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0710090679 dated 12.09.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not indicated the width of each export and import fabric in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 13.06.2013.

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Case No.92	M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi
NC 07/AM-14, dt. 16.05.2013	File No.01/84/50/424/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510317700 dated	
14.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has

requested to change the GSM of the export and import item No.2 from 121+/-10% to 102+/-10% as per amendment sheet issued by the CLA, New Delhi. The Committee after deliberations agreed with the request of the applicant firm and decided to amend the GSM of the export and import item No.2. The GSM of the export and import item No.2 may be read as 102+/-10% in place of 121+/-10%.

(24)

Case No.93	M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi
NC 07/AM-14, dt. 16.05.2013	File No.01/84/50/166/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510331730 dated	
09.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of the export and import item as per amendment sheet issued by the CLA, New Delhi. The Committee after deliberations agreed with the request of the applicant firm and decided to amend the description of export and import item against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Gown in 100% Polyester	1827 Nos.	100% Polyester printed	6828 Sq.
	printed woven fabric, GSM-78+/-		woven fabric, GSM-78+/-	meter
	10%, Style No.302646		10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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	Case No.94	M/s Shri Laxmi Cotsyn Ltd., New Delhi

NC 07/AM-14, dt. 16.05.2013	File No.01/84/50/319/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510338417 dated	
06.11.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement and samples of the export products and after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Cargo Shorts made of	17,277	100% Cotton Slub Twill fabric,	36,138 Sq.
	100% Cotton Slub Twill	Nos.	GSM-241+/-10%,	meter
	fabric, GSM-241+/-10%		16+12SBX16 106X54 width-	
			57"+/-2%	
2.	Men's Cargo Shorts made of	13,112	100% Cotton dyed Poplin	25,274 Sq.
	100% Cotton dyed Poplin	Nos.	fabric, GSM-112+/-10%,	meter
	fabric, GSM-112+/-10%		60SX60S 160X135 width-	
			57"+/-2%	
3.	Men's Cargo Shorts made of	3975 Nos.	100% Cotton white Poplin	7478 Sq.
	100% Cotton white Poplin		fabric, GSM-112+/-10%,	meter
	fabric, GSM-112+/-10%		60SX60S 160X135 width-	
			54"+/-2%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.95	M/s India Fashion Ltd., Mumbai		
NC 07/AM-14, dt. 16.05.2013	File No.01/60/162/1157/AM-13/DES-V		
Ratification of input output norms in respect of Advance Authorization No.0310395803 dated			
22.08.2006.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for a clarification whether the 100% Lamb wool and 100% Marino wool are same as 100% wool. The Committee after deliberations was of the view that the Lamb wool and Marino wool is a variety of wool and 100% Lamb wool and 100% Marino wool are same as 100% wool. Cash wool is also 100% wool.

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